

Delhi, for the year 1989-90 along with Audited Accounts.

[Placed in Library See No. LT-2392/92]

- (ii) A statement (Hindi and English versions) regarding Review by the government on the working of the Indian Investment Centre, New Delhi, for the year 1989-90.

[Placed in Library See No. LT-2392/92]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Investment Centre, New Delhi, for the year 1990-91 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the government on the working of the Indian Investment Centre, New Delhi, for the year 1990-91.

[Placed in Library See No. LT-2393/92]

Notifications under Imports and Exports Act, 1947 and Export and Import duty 1992-93.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHED): I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) issued under section 3 of the Imports and Exports (Control) Act, 1947 :-

- (i) The Imports (Control) (Second Amendment) Order, 1992 published in Notification No. S.O.

255 (E) in Gazette of India dated the 1st April, 1992.

- (ii) The Imports and Exports (Control) Order, 1992 published in Notification No. S.O. 447 (E) in Gazette of India dated the 18th June, 1992.

[Placed in Library See No. LT-2394/92]

- (2) A copy of the Notifications No. 22 (N-3)/92-97 (Hindi and English versions) published in Gazette of India dated the 30th June, 1992 making certain amendments in the Export and Import Policy 1992-97 issued under paragraphs 1 and 3 of the Export and Import Policy 1992-97.

[Placed in Library See No. LT-2395/92]

14.40 hrs

PANEL OF CHAIRMEN

[English]

MR. DEPUTY SPEAKER: I have to inform the House that under Rule 9 of the Rules of Procedure, hon. Speaker had nominated the following Members as Members of panel of Chairmen:

1. Shri Sharad Dighe
2. Shrimati Malini Bhattacharaya
3. Shri Tara Singh
4. Shri P.M. Sayeed
5. Shri Ram Naik
6. Shri Peter G. Marbanlang

Now, Minister of State in the Ministry of Home Affairs, Shri M.M. Jacob will make a statement.